

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/29/2016
NAME OF THE PETITIONER(S) : V. Ramasamy & 11 others
NAME OF THE RESPONDENT(S) : Raji Feeds Private Limited & 28 others
UNDER SECTION : 397/398 of CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. KARTHIK SESHADRI
G. SUDHAKAR

Counsel for
petitioner



ORDER

Shri G Sudhakar, counsel for petitioner present and submitted that he received a letter from Shri S Venkatesh and K S G Subramanian & Co., Chartered Accountants addressed to R1 company, to the counsel for petitioner and three other counsels representing the respondents requesting to furnish certain information and documents as stated in the letter dated 13.1.2017. Today no representation on behalf of the respondents before this Bench. Counsel for petitioner further stated that when he contacted the Chartered Accountant, he was informed that yet no information was furnished by the R1 company or the other respondents as required. Considering the circumstances, counsel for petitioner is directed to inform the counsel for respondents to be present on the next date of hearing. Put up on **20.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)